

trick goods trains No. 104 Dn. and 334 Dn. resulting in derailment of 13 wagons of 104 Dn and the train engine and 18 wagons of 334 Dn.

(b) There was no loss of life. The approximate cost of damage to Railway and public property has been assessed as Rs. Four Lakhs thirty six thousand and five hundred and Rs. Six hundred and seventy five respectively.

(c) The cause is under investigation.

**Shri Indrajit Gupta:** Is it not a fact that between the 1st of March and the 18th of March there have been no less than five cases of derailment or collisions precisely on this section of the Eastern Railway? May I know whether this is to be attributed simply to coincidence? Does it not call for a searching enquiry into the whole matter?

**Shri S. V. Ramaswamy:** The matter is under investigation.

**Shri Sadhan Gupta:** How many trains on this particular section were delayed and how many trains were diverted because of this accident?

**Shri S. V. Ramaswamy:** I cannot say exactly the number of trains. The single line working was restored in a few hours and a few hours later the double line working was also restored. It took a little more time for the restoration of through-communications because wagons were badly capsized and interlocked.

#### WRITTEN ANSWERS TO QUESTIONS

#### रामगंगा नदी परियोजना

\*२५२. श्री भक्त दर्शन : क्या सिन्धुई और विद्युत मंत्री १ सितम्बर, १९६१ के तारंकित प्रश्न संख्या ११३० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश में रामगंगा नदी परियोजना के विभिन्न खंडों में इस बीच क्या प्रगति हुई है ; और

(ख) उस के लिये भारत सरकार ने कितनी व किस प्रकार की सहायता उत्तर प्रदेश राज्य सरकार को प्रदान की है ?

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (श्री राज बहादुर) : (क) और (ख). सदन की मेज़ पर एक वक्तव्य रखा है जिस में अपेक्षित जानकारी दी गई है [देखिये परिशिष्ट २, अनुबन्ध संख्या २८]

#### Health Insurance Scheme

\*255. **Shri P. C. Borooah:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Delhi Medical Association in its Eighth Annual Conference passed a resolution urging Government to subsidize its health insurance scheme; and

(b) if so, Government's decision thereon?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Yes.

(b) The request of the Association will be considered, on merits, when received through the Delhi Administration.

#### Belgaum Air Port

\*259. **Shri Joachim Alva:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are aware of the utterly unsuitable condition of Belgaum Airport for travellers; and

(b) what steps Government are taking to improve the facilities at the Belgaum Airport from the passengers' point of view?

**The Deputy Minister of Civil Aviation (Shri Mohiuddin):** (a) Essential facilities for operation of air services including a barrack type building for passenger handling are available at Belgaum Airport.

(b) A new passenger shed at a more convenient location is under construction.